

## EFFECTS OF WAR

\*1269. **Shrimati Ila Palchoudhury:** Will the Prime Minister be pleased to state:

(a) whether the suggestion made by Lord Bertrand Russel that India and Sweden should form an international group to investigate the probable effects of Atomic war, has been considered by Government;

(b) if so, the reaction of the Government of India; and

(c) whether there is any likelihood of such a group being formed?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes.

(b) and (c). The Government of India do not think that the procedure outlined is at present feasible.

**Shrimati Ila Palchoudhury:** May I know whether the Government of India think it at all possible that they could appoint a Commission composed of scientists and military experts to collect the data and then present their report to the Governments about this matter?

**Shri Jawaharlal Nehru:** I have just answered that question.

## SCHOOL BROADCASTS

\*1270. **Shri Jhulan Sinha:** Will the Minister of Information and Broadcasting be pleased to state whether there is any proposal before Government for developing school broadcasting in India on the general lines of the British system adapted to our conditions?

**The Minister of Information and Broadcasting (Dr. Keskar):** No, Sir. All India Radio has evolved its own system of School Broadcasting to suit the requirements of our country. School broadcasts are planned in consultation with State Education Departments. A new plan for expansion of School broadcasts is being prepared.

## DISPLACED PERSONS IN JAMMU AND KASHMIR

\*1271. **Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the total acreage of land allotted to Hindu and Sikh displaced persons who have migrated to Jammu and Kashmir State from Pakistan-occupied territory of Kashmir; and

(b) the total amount spent on their rehabilitation?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Shri Krishnacharya Joshi:** May I know whether these displaced persons from the Pakistan-occupied area were asked to go to Jammu where there is already much pressure on land as many persons had already come to Jammu?

**Shri J. K. Bhonsle:** I want notice of this question.

**काका अर्चित राम :** क्या मंत्री जी बतलायेंगे कि सरकार के नोटिस में ऐसे कोई कसेबज आये हैं जिनमें कि जमीन अलाट की गई हो, लेकिन उन्होंने कच्चा न लिया हो, और कच्चा अगर नहीं लिया है तो उसका कारण क्या है ?

**श्री जे० के० भोंसले :** ऐसे कोई कसेबज तो हमारी नजर में नहीं आये हैं ।

**Sardar Hukam Singh:** Is it a fact that these displaced persons got ten acres each in the first allotment but subsequently every one of them is now being offered two acres per family?

**Shri J. K. Bhonsle:** I want notice of this question.

**Sardar Hukam Singh:** Is it a fact that a large number of these displaced persons are waiting for rehabilitation and that the Kashmir Government is not going to discharge their responsibility, and if so, may I know whether the Government of India would rehabilitate them in India itself if the Kashmir Government is unable to give them any land?

**Shri J. K. Bhonsle:** I do not think the Kashmir Government is refusing to discharge their responsibility.